

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/10541/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the th 24 October, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(BN) 3752 dtd. 22.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.11.2024, 04.11.2024, 05.11.2024, 06.11.2024 and 08.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 30.10.2024 till the morning of 11.11.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/10542/A, dated , 24-10-2024

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]